

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 258

(IB)-1781(ND)2018

IA/3371/2020 IA/3896/2020 IA/3898/2020 IA/3912/2020
IA/4461/2020 IA/4491/2020,IA/5247/2020,IA/4412/2020

IN THE MATTER OF:

M/s. Indu Kumar & Ors.

... **Applicant/Petitioner**

Versus

M/s. Saha Infratech Pvt. Ltd.

... **Respondent**

Under Section: 7 of IBC, 2016

Order delivered on 23.12.2020

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)


PRESENTS:

Mr. Sunil Fernandes, Mr. Darpan Sachdeva, Mr. Prastut Dalvi, Mr. Shubham Sharma, Advs. in I.A. No. 3912/2020

Advocate Amulya Dhingra & Advocate Diwakar Singh for applicants in IA No. 3896 & 3898 of 2020 with Mr. Sandeep Kalhan, the Applicant.

ORDER

Renotify on 18.01.2021


T.S SINGH
(COURT OFFICER)